उपसभापति : जो उनके पास इत्तेला थी वह उन्होंने बता दिया कि होम मिनिस्टर साहब वहां बिज़ी हैं। होम मिनिस्टर साहब को यह मालूम नहीं था कि आप यह मामला उठाने वाले हैं (व्यवधान)

श्री विश्विजय सिंह : (बिहार) : होम मिनिस्टर साहब आ सकते थे या नहीं ? (व्यवधान)

उपसभापति : एक मिनट, जरा आप मेरी बात सुनिए।

He has said that the Home Minister is busy in the Lok Sabha and it is his duty to convey whatever is happening in the House to the Minister concerned which he will perform.

So, let us go ahead with the other item of business. Yes, Mr. Jagdish Prasad Mathur.

RE THREAT TO LIFE OF MISS JAYALALITHA FROM LITTE

श्री जगदीश प्रसाद माथुर : (उत्तर प्रदेश) : उपसभापति महोदया, एक बड़ी गम्भीर स्थिति खड़ी हुई है। समाचार मिला है कि तमिलनाडु की मुख्य मंत्री सुश्री जयललिता को यह खतरा है कि एल. टी. टी. ई. के लोग उनके ऊपर जहाज से हमला करना चाहते हैं। महोदया, यह पहला अवसर नहीं है (व्यवधान)

श्री मोहम्मद अफजल उर्फ मीम अफजल (उत्तर प्रदेश) : माथुर साहब जयललिता जी के बारे में इत्तेला दे रहे हैं तो देख लीजिए कि स्वामी जी हैं या नहीं हैं। अगर वह नहीं है तो कैसे आपको यह हक है कि आप उनके बारे में कुछ बोलें (व्यवधान)

†[ ] Transliteration in Arabic Script.

† شری محمد افضل عرف م۔ افضل : ماتھر صاحب جے للیتا جی کے بارے میں اطلاع دے رہے ہیں تو دیکھ لیجئے کہ سوامی جی ہیں یا نہیں ہیں ۔ اگر وہ نہیں ہیں تو کیسے آپکو یہ حق ہے کہ آپ ان کے بارے میں کچھ بولیں -]

एक माननीय सदस्य : वह बैठे नहीं इसलिए तो बोलने की हिम्मत कर रहे हैं (व्यवधान)

श्री प्रमोद महाजन (महाराष्ट्र) : जब स्वामी हो तो बोलेगा कौन (व्यवधान)

श्री जगदीश प्रसाद माथुर : महोदया, यह पहला अवसर नहीं है। देश एक बड़े दुर्भाग्य से गुजर चुका है। इन्हीं एल. टी. टी. ई. तत्वों ने हमारे भूतपूर्व प्रधान मंत्री श्री राजीव गांधी की हत्या की थी। यह दुख का विषय है कि अभी तक हम उनके हत्यारों को पकड़ कर के कटघरे में खड़ा नहीं कर सके हैं। वर्मा कमीशन की रिपोर्ट पर यहां सदन में बहस होगी। किस की गलती थी, कहां कमी रह गई, हम सब देख लेंगे। लेकिन सब कुछ होने के बावजूद भी जो आदमी चला गया उसे तो वापिस नहीं ला सकते। उसी प्रकार से आज एक दुर्घटना होने की संभावना दिखाई दे रही है। मुझे दुख है कि यह कहते हुए कि एल. टी. टी. ई. का यह भूत हमारी हिन्दुस्तान की सरकार ने ही खड़ा किया ?

श्री यशवन्त सिन्हा (बिहार) : किस की सरकार ने ?

श्री जगदीश प्रसाद माथुर : इन्दिरा गांधी की सरकार ने। सब जानते हैं। यह भूत उन्होंने ही खड़ा किया था। मैं नहीं जानता कि उनके दिमाग में क्या था। भस्मासुर की कहानी हम लोग पढ़ते रहे हैं। जिसने भस्मासुर को खड़ा किया, उसी को भस्मासुर मारने लगा था। इसी तरह से एल. टी. टी. ई. की अवस्था है। यह संकट केवल सुश्री जयललिता जी के लिए ही नहीं मानना चाहिए, यह सुश्री जयललिता का स्वयं का व्यक्तिगत सवाल नहीं है (व्यवधान)

कुमारी सरोज खापर्डे : (महाराष्ट्र) : बहुत अच्छा लग रहा है, जे. पी. माथुर साहब कुमारी जयललिता के बारे में इतना अपनापन दिखा रहे हैं। क्या यह उनको विन-ओवर करने की साजिश तो नहीं है बी. जे. पी. वालों की ? (व्यवधान)

श्री एस. एस. अहलुवालिया (बिहार) : कुमारी जयललिता के बारे में कुमार माथुर साहब बात उठा रहे हैं जो बेचुलर है और इंटरवीन करने वाली कुमारी सरोज खापर्डे जी भी बेचुलर है (व्यवधान)

श्री जगदीश प्रसाद माथुर : मुश्किल यह है कि जो शादीशुदा लोग हैं वे यह समझते हैं कि उनको सारा हक प्राप्त है (व्यवधान) उनको महिलाओं के संबंध में एक ही संबंध दिखाई देता है (व्यवधान)

उपसभापति : सवाल यह नहीं है। जिनका कोई नहीं होता उनके सब हो जाते हैं। (व्यवधान)

श्री जगदीश प्रसाद माथुर : इन लोगों को एक ही संबंध दिखाई देता है। इनका जो संबंध बहन का है, मां का है, अन्य कोई रिश्ता इनको दिखाई नहीं देता है। मुश्किल यह है कि शादीशुदा लोगों की आंखें बंद हो जाती है। इनको सिर्फ एक हो रिश्ता दिखाई देता है। पुरूष से स्त्री का संबंध मां का, बहन का हो सकता है। मुझे अफसोस है कि इस प्रकार के सवाल खड़े किये जाते हैं (व्यवधान) शादीशुदा लोगों को चाहिए कि अपने दिमाग साफ कर लें (व्यवधान)

श्री शंकर दयाल सिंह (बिहार) : माथुर साहब के कहने का अर्थ यह है कि शादीशुदा लोगों के पास दिमाग नहीं होता (व्यवधान) मैं चाहता हूं कि सदन की ओर से आपको प्रार्थना करूं कि आप भी शादीशुदा हो जाएं ताकि आपका दिमाग भी (व्यवधान)

श्री जगदीश प्रसाद माथुर : दिमाग का सवाल नहीं है।

SHRI VISHVJIT P. SINGH (Maharashtra) : It is a seriously matter. It involves the security of the Chief Minister of a State whose life is under threat. This is something which we should take very seriously. The House should take cognizance of the matter and urge upon the Government to provide the maximum security cover to Ms. Jayalalitha.

श्री जगदीश प्रसाद माथुर : जब मैं बोल रहा हूं तो वे बोलने के लिए खड़े हो गए हैं। क्या मतलब है इसका (व्यवधान)

उपसभापति : बोलिए माथुर साहब। मगर आप जल्दी बोलते नहीं हैं (व्यवधान)

श्री जगदीश प्रसाद माथुर : एक विषय खामख्वाह बीच में आ गया था। यह विषय केवल जयललिता जी की सुरक्षा का नहीं है, न यह केवल तमिलनाडु सरकार का विषय है। यह देश के लिए एक चुनौती है जिसके मुकाबले के लिए केन्द्रीय सरकार को तैयार होना चाहिए। नम्बर एक, क्या केन्द्रीय सरकार जितने भी एल. टी. टी. ई. के तत्व तामिलनाडु में हैं उनको खोजकर उनको नष्ट करने की तैयारी कर सकती है कि नहीं कर सकती है? नम्बर दो, जो राजीव गांधी जी के हत्यारे हैं उनको क्या आज भी वे साहस के साथ कोलम्बो से वापस ला सकते हैं या नहीं ला सकते हैं? तीसरा, क्या आज भी वे जयललिता जी और सारी तमिलनाडु की जनता को आश्वासन देने की स्थिति में हैं कि कुछ भी हो जाए जयललिता के ऊपर अथवा किसी अन्य के ऊपर एल. टी. टी. ई. कोई हमला नहीं कर सकेगी। ये मेरी तीन मांगे हैं जिनको मैं सरकार के सामने रखना चाहता हूं। जैसा मैंने निवेदन किया है यह केवल एक व्यक्ति की या केवल एक मुख्य मंत्री की सुरक्षा का सवाल नहीं है यह सारे देश के लिए चुनौती है जिसको केन्द्रीय सरकार को स्वीकार करना चाहिए।

SHRI MURASOLI MARAN (Tamil Nadu) : Madam Deputy Chairman, this is not a question of the security of one person. This, if it is true, is a question of the security of the entire nation. First of all, let me make it very clear that we are not against giving more security to an individual or a citizen and more so to a Chief Minister who is under the 'Z' list. But it should not be a fabrication of a crooked mind to get political mileage. So, first of all, we would like to know what happened exactly. According to the newspapers, two or three sorties were made by one light aircraft over the house of the Chief Minister at about 3 a.m. Yesterday. The 'Hindu' has given a report. According to it, "the DGCA (Director General of Civil Aviation) sources maintain that generally any aircraft or conventional flying object over Madras could

not escape their notice. According to them, between 2 a.m. and 4 a.m. on Monday, there was no aircraft movement. At 4.15 a.m., a Russian cargo aircraft was cleared for flight. And as it took off from Pillavaram and for Bangalore that aircraft could not have flown over the Poes Garden area." This is by the spokesmen of the DGCA, according to the 'HINDU'. For your information, Madam, according to this newspaper, the flying club was also closed. So, there was no flight of any Light Aircraft.

Madam, another newspaper, the 'Pioneer', has reported that "according to our Air Force, no aircraft can enter or leave the country's airspace without the IAF knowledge. We have longrange radars which can monitor movements of aircraft anywhere in the airspace". Madam, if this is the position, how could a mysterious aircraft fly over the house of the Chief Minister ? But this is a very serious matter.

SHRI VISHVJIT P. SINGH : The hon. Member should know that a radar cannot monitor a low flying aircraft. There is no radar in the world which can monitor a low-flying aircraft.

SHRI MURASOLI MARAN : We want to know the truth. What he says may be true. *(Interruptions)* What he says may be true. But we want to know from the horse's mouth. Therefore, Madam, there are certain political sides to this matter. For example, the 'Hindustan Times' has written : "The existence of such a threat to Ms. Jayalalitha and the publicity given to it would indirectly help the ruling AIADMK to divert the attention from the Congress' charge that the Government had gone soft on the LTTE or had entered into a deal with it." So, this is one aspect. And whether it is true or not, I do not know. So what I want to know is whether it is disinformation or a political stunt or whether it is true. If it is true, then it is a serious matter. Every citizen of India goes to bad thinking that our borders will be safe, our airspace will not be violated by enemies. But what happens ? Here is a threat, a serious threat. And it has happened in Madras city, a metropolitan city where there is an Indian Air Force base also. A serious investigation is called for. I would like to know, in view of what our friend, Mr. Singh, has said that long-range radars are incapable of detecting microlight aircraft, what are you going to do about it ? *(Interruptions)*

SHRI G. G. SWELL (Meghalaya) : It is a micro aircraft which cannot be detected by the radars.... *(Interruptions)*..

THE DEPUTY CHAIRMAN : Microlight aircraft. Now, Mr. Maran, I have some other names also.

SHRI MURASOLI MARAN : According to the information published in the newspapers, LTTE has no aircraft at all........

SHRI V. NARAYANASAMY (Pondichery) : How do you know that LTTE does not have any ?

SHRI MURASOLI MARAN : I want the Government to make a statement whether it is true or not. I want an investigation to be undertaken by the Air Force and the Aviation Department to find out the truth.... *(Interruptions)*

SHRI S. AUSTIN (Tamil Nadu) : The Home Minister should come to the House and make a statement on this matter.

SHRI V. NARAYANASAMY : The Chief Minister of Mamil Nadu is living under a threat from the LTTE because she has been taking on the LTTE who are actually a menace to the Tamil Nadu politics and a menance to the people of Tamil Nadu who want to live peacefully. The recent ghastly assassination of our great leader Shri Rajiv Gandhi by the LTTE and also the assassination of the President of Shri Lanka, Shri Premadasa, are a clear example of LETTE's sophisti-weapon system and also their design to eliminate the great leaders in the country.

try. There is a threat to the Chief Minister's life. She is living in Poes Garden area which is a thickly populated area with high-rise buildings. It is not possible for the State police to provide protection by surveillance at the ground level. The news item clearly says that a glider aircraft was hovering around her residence at 3 A.M. yesterday morning which is a very serious matter. As I said, LTTE has got very sophisticated weapon system. They have got aircraft and speed-boats which even our Navy could not match. Therefore, it is the duty of the Central Government, when there is a specific request from the Chief Minister of Tamil Nadu, that she should be given all protection.

SHRI YASHWANT SINHA : The ruling party Member is saying that even our Navy could not match the LTTE. It is a serious statement that Mr. Narayanasamay is making. I do not accept it. May be, he is quite capable of making this statement. But if the Government shows the will, our Navy will destroy LTTE

SHRI V. NARAYANASAMY : Mr. Gopalsamy knows very well that their speed-boats escaped from the clutches of our Navy personnel which Mr. Yashwant Sinha may not be knowing. I will take him to the area so that he understands it.

DR MURLI MANOHAR JOSHI (Uttar Pradesh) : Does he mean to say that our Navy is not capable of protecting the area ? This is a serious statement

SHRI V. NARAYANASAMY : The Chief Minister of Tamil Nadu specifically requested the Government of India to declare that area where she is living as a 'No-fly Zone' which should be acceded to by the Government. The Chief Minister is protecting the interest of Tamil Nadu people by containing the LTTE menace in Tamil Nadu. Therefore, she should be given all the protection that is needed. Cutting across party lines, I would request the hon. Members that we should not politicise this issue. Politics is quite different from protection to be given to the Chief Minister of a State, and this has to be taken care of by the Government. I request the Home Minister to respond.

श्री एस. एस. अहलूवालिया : महोदया, जयललिता के ऊपर जो इतने दिन से उनकी जान पर खतरा बना हुआ है, उसके लिए इस सदन में जब एस. पी. जी. का बिल पास किया जा रहा था, उस वक्त भी हमने मांग की थी उनको एस. पी. जी. की प्रोटैक्शन दी जाए और आज के हालात को मद्देनजर रखते हुए देखा जाए तो जिस तरह से राजीव गांधी की हत्या की गई ह्यूमन बम के साथ, प्रेमदासा की हत्या की ह्यूमन बम के साथ, मैं इस सदन को बताना चाहता हूं कि रिमोट कंट्रोलर से ग्लाईडर उड़ाया जा सकता है, जिसमें बम प्लांट किया जा सकता है और उसको जहां इच्छा की जाए, वहां उतारा जा सकता है और जहां इच्छा की जाए, वहां गिराया जा सकता है और जहाज उड़ाया जा सकता है।

तो यह संभावना हो सकती है कि वह माइक्रोलाईट एयरक्राफ्ट न होकर रिमोट कंट्रोल द्वारा चालित एक ग्लाईडर हो। जिससे यह खतरा बन सकता है तो उन्होंने अपनी सुरक्षा की जो डिमांड की है, मैं समझता हूं कि यह केन्द्र सरकार की मारल रिस्पांसिबिलिटी बनती है कि वह एक ऐसे मुख्य मंत्री की मदद करे, जो मुख्य मंत्री उस इलाके में आतंकवाद के खिलाफ अपनी लड़ाई जारी किए हुए है और महोदया, खतरा उनको व्यक्तिगत नहीं है क्योंकि उनकी लड़ाई आतंकवादियों और अलगाववादियों के साथ है। इसी कारण उनकी जान को खतरा बना हुआ है।

SHRI VIREN J. SHAH (Maharashtra): What about sending Mr. Suresh Kalmadi as a pilot there to take care of this ? (*Interruptions*)

श्री एस. एस. अहलुवालिया: महोदया, सदन की तरफ से मेरी मांग है कि होम मिनिस्टर साहब सदन में एक स्टेटमेंट दें और इन्क्वायरी कराएं

महोदया, हमें इस विषय में राजनीतिक द्वेष से उन पर कोई आरोप नहीं लगाना चाहिए वरन उनकी सुरक्षा की पूरी व्यवस्था करनी चाहिए मैं सदन के माध्यम से सरकार से मांग करता हूं कि सरकार सदन को बताए कि उनकी सुरक्षा व्यवस्था अति उत्तम है और क्या वे सुरक्षित हैं ? अगर कोई एअर अटैक भी होता है तो क्या उससे उनकी सुरक्षा की जा सकती है । ऐसी सक्षमता उनकी सुरक्षा व्यवस्था में है या नहीं और अगर नहीं है तो की जाए ।

THE DEPUTY CHAIRMAN : Mr. Jaipal Reddy Are you on the same issue ? I have got so many names on different, varied, issues. Then, we have the Calling-Attention. (*Interruptions*).

SHRI MURLIDHAR CHANDRAKANT BHANDARE (Maharashtra) : Madam, I associate myself with this. Something should be done to bring down this climate of extreme violence.

SHRI S. S. AHLUWALIA : Madam, the Government should respond. (*Interruptions*). Some assurance should come from the Government. We should know as to what is the stand of the Government. (*Interruptions*)

SHRI V. NARAYANASAMY : Madam, there should be air surveillance and they should declare the area as a no-fly zone. We would like to know as to what is the response of the Government on this.

SHRI S. AUSTIN : Madam, the Government must respond. The Home Minister must make a statement.

RE : OUT BREAK OF COMMUNAL CLASHES IN MANIPUR

SHRI S. JAIPAL REDDY (Andhra Pradesh) : Madam Deputy Chairman, I would like to draw the attention of the House to the outbreak of communal clashes in Manipur, a tiny state in the North-East. Well, the mainland has been used to this phenomenon, but I would like to point out that it is for the first time, communal clashes have taken place in Manipur. We are shocked to learn—it is reported--that these clashes have resulted in a huge toll of human life. We are told that more than 70 persons have been killed in these clashes. Therefore, I would request the Government to make a statement on this question. I would also request you to permit our colleague, Mr. Kulabidhu Singh, who is from that part of the country, to speak on this.

(*Interruptions*)

SHRI G. G. SWELL (Meghalaya) : Madam, I have given notice of a Special Mention on this. I have not been informed whether I have been allowed or not.

THE DEPUTY CHIRMAN : Special Mentions have not been allowed. The Chairman has allowed only mentions of these, but not Special Mentions.

SHRI G. G. SWELL : Can I say a few words on this, Madam ?

SHRIMATI KAMLA SINHA (Bihar) : Please permit Mr. Kulabidhu Singh to say a few words on this, Madam.

SHRI W. KULABIDHU SINGH (Manipur) : Madam, there was a sudden eruption of communal tension in Manipur. (*Interruptions*).

THE DEPUTY CHAIRMAN : Let me settle this matter first. Mr. Swell, the Chairman has allowed you about the by-elections. When it comes, I will call you. Now, Mr. Kulabiduh Singh, please.

SHRI W. KULABIDHU SINGH : Madam, there was a sudden eruption of communal tension in Manipur yesterday afternoon. It is a matter of great shock and dismay that such a thing could happen in Imphal. I say this because Manipur is well known for maintenance of communal harmony and amity. How did it happen ? I believe, the administration had failed in discouraging this sort of